

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 103 of 2014

Dated : 24th November, 2014

In the matter of:

THDC India Ltd.

... Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Ors.**

... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saighal

Counsel for the Respondent(s) : Mr. Pradeep Misra &
Mr. Manoj Kumar Sharma for R-2,
R-12 to R-14.

ORDER

As the Bench did not assemble today, the matter is posted for further hearing on **13th January, 2015.**

Court Master

rkt